

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 27.05.2024

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	50112/2024	27.05.2024	CRLMC-2927/2022	S BISWAL	C.O.		Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-6)
2	50114/2024	27.05.2024	CRLMC-1846/2022	S BISWAL	C.O.		Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-5)
3	50115/2024	27.05.2024	CRLMC-354/2023	S BISWAL	C.O.		Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-6)
4	50128/2024	27.05.2024	CRLMC-351/2023	S.BISWAL	C.O.		Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-6)
5	50129/2024	27.05.2024	RVWPET-463/2023	RK ROUT	C.O.		Order Dtd. 2024-05-16	CIVIL REVISION	(Seat No-1)
6	50131/2024	27.05.2024	ABLAPL-5220/2024	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-06-24	BAIL-1	(Seat No-4)
7	50134/2024	27.05.2024	WP (C) - 2946/2015	M NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-05-09		(Seat No-4)
8	50135/2024	27.05.2024	WP (C) - 22033/2021	M. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
9	50136/2024	27.05.2024	WP (C) - 22033/2021	R.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
10	50137/2024	27.05.2024	WP (C) - 13296/2006	SUPRIYA MOHAPATRA	C.O.	COURT NO. 11	Judgement Dtd. 2024-05-17	WRIT BRANCH-7	(Seat No-5)
11	50138/2024	27.05.2024	WP (C) - 13296/2006	SUPRIYA MOHAPATRA	C.O.	COURT NO. 11	Judgement Dtd. 2024-05-09	WRIT BRANCH-7	(Seat No-5)
12	50139/2024	27.05.2024	ABLAPL-5111/2024	G. JAYSHING	C.O.	COURT NO. 11	Order Dtd. 2024-05-23	BAIL-1	(Seat No-4)
13	50140/2024	27.05.2024	BLAPL-3822/2024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No-4)
14	50141/2024	27.05.2024	FAO-199/2024	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-06-19	MISC. APPEAL SEC.	(Seat No-9)

15	50142/2024	27.05.2024	FAO-211/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Seat No-2)
16	50143/2024	27.05.2024	FAO-209/2024	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Seat No-2)
17	50145/2024	27.05.2024	WP (C) - 12785/2024	U. CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH-4	(Seat No-38)
18	50146/2024	27.05.2024	CONTC-2002/2024	S. CH SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21		(Seat No-38)
19	50147/2024	27.05.2024	CONTC-3887/2020	S. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	CONTEMPT	(Seat No-1)
20	50148/2024	27.05.2024	BLAPL-1420/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-05-23		(Seat No-1)
21	50152/2024	27.05.2024	WP (C) - 9874/2014	USHARANI PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No-29)
22	50155/2024	27.05.2024	BLAPL-3501/2024	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-16		(Seat No-29)
23	50156/2024	27.05.2024	ABLAPL-5211/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-05-23	BAIL-2	(Seat No-8)
24	50157/2024	27.05.2024	ABLAPL-5183/2024	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-05-23		(Seat No-8)
25	50168/2024	27.05.2024	ABLAPL-3245/2024	PRADIP KUMAR NAHAKA	C.O.	COURT NO. 5	Order Dtd. 2024-05-14		(Seat No-8)
26	50113/2024	27.05.2024	WP (C) - 8050/2021	KRISHNA CHANDRA SAHU	GENERAL		Judgement Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No-5)
27	50116/2024	27.05.2024	WP (C) - 10896/2024	DR.DHIRENDRA KUMAR PANDA	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No-48)
28	50117/2024	27.05.2024	WA-874/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-30	WRIT APPEAL	(Seat No-4)
29	50118/2024	27.05.2024	BLAPL-5196/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-05-23		(Seat No-4)
30	50119/2024	27.05.2024	ABLAPL-11264/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2023-10-10	BAIL-1	(Seat No-6)
31	50120/2024	27.05.2024	ABLAPL-50/2024	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2024-01-25		(Seat No-6)
32	50121/2024	27.05.2024	ABLAPL-50/2024	SWETAMBARA PUROHIT	GENERAL		Petition		(Seat No-6)

33	50122/2024	27.05.2024	ABLAPL-6831/2020	SWETAMBARA PUROHIT	GENERAL		Petition	CRIMINAL MISC	(Seat No-9)
34	50123/2024	27.05.2024	BLAPL-3448/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-05-21		(Seat No-9)
35	50124/2024	27.05.2024	ABLAPL-3555/2021	SAMEER PATTNAIK	GENERAL		Misc.case	BAIL-1	(Seat No-6)
36	50125/2024	27.05.2024	BLAPL-4038/2023	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-1	(Seat No-4)
37	50126/2024	27.05.2024	BLAPL-4038/2023	SARBESWAR SAHOO	GENERAL		Vakalatnama	BAIL-1	(Seat No-4)
38	50127/2024	27.05.2024	CRLMP-638/2024	BISWAJIT DAS	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No-44)
39	50130/2024	27.05.2024	CRLMP-796/2024	ABHISEK UPADHYAY	GENERAL			WRIT BRANCH-4	(Seat No-37)
40	50132/2024	27.05.2024	ABLAPL-4004/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-05-01	BAIL-2	(Seat No-12)
41	50133/2024	27.05.2024	WP (C) - 2649/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-7)
42	50149/2024	27.05.2024	WA-1286/2024	PRAHALLAD PRADHAN	GENERAL		Order Dtd. 2024-05-23		(Seat No-7)
43	50150/2024	27.05.2024	WP (C) - 2/2024	LAXMIKANTA TRIPATHY	GENERAL		Entire Order	WRIT BRANCH-5	(Seat No-21)
44	50159/2024	27.05.2024	WP (C) - 9306/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
45	50161/2024	27.05.2024	WP (C) - 27053/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2020-10-16	WRIT BRANCH-4	(Seat No-19)
46	50162/2024	27.05.2024	WP (C) - 253/2008	BASANTA KU.SINGH	GENERAL		Entire Brief		(Seat No-19)
47	50163/2024	27.05.2024	WP (C) - 40904/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-5	(Seat No-32)
48	50164/2024	27.05.2024	WP (C) - 253/2008	BASANTA KU.SINGH	GENERAL		Order Dtd. 2008-03-18		(Seat No-32)
49	50165/2024	27.05.2024	CRLMC-400/2024	RAJENDRA NARAYAN ROUT	GENERAL		Entire Document		(Seat No-32)
50	50166/2024	27.05.2024	RVWPET-337/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-06-27	CIVIL REVISION	(Seat No-1)
51	50167/2024	27.05.2024	BLAPL-12238/2023	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-05-21	BAIL-2	(Seat No-8)

52	50169/2024	27.05.2024	BLAPL-3379/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-05-21		(Seat No-8)
53	50170/2024	27.05.2024	BLAPL-3454/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-05-21		(Seat No-8)
54	50144/2024	27.05.2024	CMP-419/2024	SHAKTI PRASAD KAR	GENERAL		Order Dtd. 2024-05-02Misc.case,	WRIT BRANCH-2	(Seat No-6)
55	50151/2024	27.05.2024	FA-218/1988	N. ROUT	GENERAL		Order Dtd. 1997-04-04		(Seat No-6)
56	50153/2024	27.05.2024	CMP-324/2024	SK. SAMIM	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-1	(Seat No-30)
57	50154/2024	27.05.2024	WP(C)-18272/2022	R. K. ROUT	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH-8	(Seat No-39)
58	50158/2024	27.05.2024	BLAPL-36/2024	N. DAS	GENERAL		Order Dtd. 2024-01-09		(Seat No-39)
59	50160/2024	27.05.2024	BLAPL-38/2024	N. DAS	GENERAL		Order Dtd. 2024-01-09	BAIL-1	(Seat No-1)

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